

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 26th March, 2021.

No.HCM/1/96/BENCH

It is hereby informed to all the learned members of the Bar and litigants that the following Benches will deal with the subjects given in the table below w.e.f 5th April, 2021:-

Name of Bench	Subject Matters
Division Bench: Hon'ble The Chief Justice with another Hon'ble Justice	All matters which are to be heard by a Division Bench
Single Bench-I: Hon'ble The Chief Justice	(Transfer Petn.(C) & (Crl.)/ CRP/CRP(CRP Art.227)/MFA/MAC App/ Arb.P(J2)/ Arb. App/RFAs/RSAs/Contempt Cases & Specially ordered cases.
Single Bench-I: Hon'ble Mr. Justice Jamir	WP(C)s of service matters upto the year 2018/ Election Petition/RFAs/RSAs/Cril. (Misc) & Specially Ordered cases.
Single Bench-I: Hon'ble Mr. Justice Kh. Nobin Singh	WP(C)s of service matters for the year 2019 to 2021/ RFAs/RSAs/CRP/CRP(CRP Art.227)/Election Petn/MAT App/ FAO(G)& Specially Ordered cases.
Single Bench-I: Hon'ble Mr. Justice M.V. Muralidaran	Cril matters/MAF/ Election Petn/RFAs/RSAs/CRP/CRP(CRP Art.227)/ WP(C)s other than service matters upto 2018
Single Bench-I: Hon'ble Mr. Justice A. Bimol Singh	WP(C)s other than Service Matters for the year 2019 to 2021/RFAs/RSAs/FAOs/CRP/CRP(CRP Art.227) & all matters not listed before the other courts.

Note:

1. Civil Contempt Cases shall be listed before the Hon'ble Judges who passed the orders that are the subject matter thereof. If the Hon'ble Judge is not available, it shall be listed before Hon'ble The Chief Justice.
2. All the part heard matters shall continue to be heard by the same bench.
3. Hon'ble Judges sitting in Hon'ble Division Benches after exhausting their lists may sit singly for taking up single Bench cases.
4. Special Benches will take up cases on all days, as listed.
5. Matters may also be listed independently before any bench as per the order of the Hon'ble The Chief Justice.

By Order etc.
Sd/-
(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH

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Imphal, the 26th March, 2021

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation*
5. The President, AMBA, Manipur. *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

J. D. N. K.

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**